

No. DSJ/Bilaspur/Reader/2020-  
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BILASPUR,  
DISTRICT BILASPUR, H.P.

Dated Bilaspur, the 31<sup>st</sup> May, 2021.

OFFICE ORDER.


In view of order No. HHC/RG/C-19/2020-88 dated 25<sup>th</sup> May, 2021 of Hon'ble High Court of H.P., it is notified for the information of the General Public, Advocates, Litigants, Prosecution and all the concerned that cases which are fixed w.e.f. 31.05.2021 to 05.06.2021 will be taken for the effective hearing in following manner:-

**Cases fixed for hearing.**

31.05.2021  
01.06.2021  
02.06.2021  
03.06.2021  
04.06.2021  
05.06.2021

**Cases adjourned for effective hearing.**


02.08.2021  
03.08.2021  
04.08.2021  
05.08.2021  
06.08.2021  
07.08.2021

  
(R.K. Chaudhary)  
District & Sessions Judge,  
Bilaspur, H.P.

Endst.No. DSJ/Bilaspur/Reader/2020-2695. Dated Bilaspur, the 31<sup>st</sup> May, 2021.

**Copy forwarded to:-**

1. The President Bar Association, Bilaspur/Ghumarwin for information.
2. The District Attorney, Bilaspur, for information.
3. The Reader of this Court for necessary action.
4. The Civil Ahlmad/CCT and Criminal Ahlmad of this office for information and necessary compliance with the directions to place copy of this office order on each case file and put up the case files accordingly.
5. The Assistant Programmer/System Assistants of this office with the directions to upload the office order on the official website of District Court, Bilaspur.
6. The Daftari of this office with the directions to affix the copy of this office order on the notice board for the information of all concerned.

  
(R.K. Chaudhary),  
District & Sessions Judge,  
Bilaspur, H.P.

**No. DSJ/BLP/EC/Misc/2021-**  
**OFFICE OF THE DISTRICT AND SESSIONS JUDGE,**  
**BILASPUR, HIMACHAL PRADESH.**

Dated Bilaspur, the 31<sup>st</sup> May, 2021.

**OFFICE ORDER**

In view of the directions of Hon'ble High Court of H.P conveyed vide office order dated 29.05.2021 and in continuation of this office order dated 27.05.2021, it is hereby ordered that all the Courts in Bilaspur Division shall continue earlier arrangement/restricted functioning w.e.f 01.06.2021 to 05.06.2021 and therefore, the Judicial Officers are directed to prepare the duty arrangement by deputing minimum staff ( i.e 30 %) to carryout urgent work. The staff deputed on rotation shall remain present till 04:00 PM on all working days. The filing Counters at Court Complex, Bilaspur and at Ghumarwin shall remain open on all working days w.e.f 10:00 AM to 01:00 PM,

Further, any official may be directed to attend the office on any working day as per need/requirement, therefore, they shall not leave the station without prior permission. The Judicial Officers and all staff members are also directed to follow the COVID-19 protocol and guidelines issued from time to time.

  
District & Sessions Judge,  
Bilaspur, H.P.

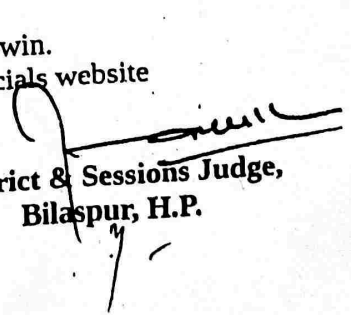
Endst. No. DSJ/BLP/EC/Misc/2019

~~2686~~  
2887

Dated Bilaspur, the 31<sup>st</sup> May, 2021.

*Copy forwarded for information/necessary action to :-*

1. All the Judicial Officers of this Division.
2. The District Attorney, Bilaspur.
3. The President, Bar Associations, Bilaspur and Ghumarwin.
4. The Astd. Programmer/System Assistant to update officials website accordingly.
5. Notice Board.

  
District & Sessions Judge,  
Bilaspur, H.P.

**No. Civil Judge/JMIC/BLP/Reader/2021-  
OFFICE OF THE CIVIL JUDGE-CUM-JUDICIAL MAGISTRATE 1<sup>st</sup> CLASS,  
BILASPUR, HIMACHAL PRADESH.**

Dated Bilaspur, the 31<sup>st</sup> May, 2021.

**OFFICE ORDER.**

Pursuant to the office order endorsement No. DSJ/BLP/EC/Misc/2019-2681, dated 27<sup>th</sup> May, 2021 of the Ld. District & Sessions Judge, Bilaspur, it is notified for information of the concerned litigants and Advocates that the Civil and Criminal cases except the cases fixed for U/S 313 Cr. P.C., Arguments and Orders during the period w.e.f. 31.05.2021 to 05.06.2021 will be taken up on the dates as mentioned below for effective hearing:

Civil and Criminal case date on which the cases fixed for.	Civil Cases	Criminal cases
	Date on which the case will be taken on.	Date on which the case will be taken on.
31.05.2021	02.08.2021	10.08.2021
01.06.2021	03.08.2021	12.08.2021
02.06.2021	04.08.2021	13.08.2021
03.06.2021	05.08.2021	18.08.2021
04.06.2021	06.08.2021	23.08.2021
05.06.2021	09.08.2021	31.08.2021



**Civil Judge-cum-JMIC,  
Bilaspur, H.P.**

Endst. No. Civil Judge/JMIC/BLP/Reader/2021-<sup>1290</sup> Dated: 31.05.2021.  
Copy forwarded to:-

- ✓ 1. The Assistant Programmer, Computer Branch office of Ld. District & Sessions Judge, with direction to upload this order on the website of District Courts' Bilaspur, H.P.
2. The President, District Bar Association, Bilaspur, for information.
3. The Assistant Public Prosecutor, Bilaspur, for information.
4. Reader of this Court, for compliance.
5. Criminal/Civil Ahlmads of this office for information and necessary compliance with the direction to place the copy of this office order on the files.
6. Notice Board of this Court.

  
**Civil Judge-cum-JMIC,  
Bilaspur, H.P.**